

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No: 1140/92

Transfer Application No: ---

DATE OF DECISION 1-1-1993

Ramnarayan Jagannath Pali Petitioner

Applicant in person

Advocate for the Petitioners

Versus

Chief Postmaster General, Maharashtra Circle  
Respondent

None

Advocate for the Respondent(s)

CORAM:

The Hon'ble Shri Justice S.K.Dhaon, Vice-Chairman

The Hon'ble Shri Ms.Usha Savara, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

(S.K.DHAON)  
VC

MD

NS/

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

O.A.1140/92

Ramnarayan Jagannath Pali,  
C/o. Shri C.B.Kale,  
Advocate,  
Shree Niwas Kardal,  
Saphale,  
Post.Umbarpada,  
Taluka Palghar,  
Dist.Thane - 401 102. .. Applicant

-versus-

The Chief Postmaster General,  
Maharashtra Circle,  
Bombay - 400 001. .. Respondent

Coram: Hon'ble Shri Justice S.K.Dhaon,  
Vice-Chairman.

Hon'ble Ms.Usha Savara, Member(A)

Appearances:

Applicant in  
person.

None for the  
Respondents.

ORAL JUDGMENT:

Date: 1-1-1993

(Per S.K.Dhaon, Vice-Chairman)

By separate application the applicant  
has prayed that he may be permitted to withdraw this  
application. We have allowed that application today.  
We, therefore, dismiss this application as withdrawn.

  
(USHA SAVARA)

Member(A)

  
(S.K.DHAON)  
Vice-Chairman

MD